

(b) if so, the details in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) The prices of most of the medicines including life saving medicines are regulated under the provisions of Drugs (Price Control) Order, 1979. Such regulation ensures their availability at fair and reasonable prices,

Government have not yet taken any decision to amend the Drugs (Price Control) Order, 1979,

[*Translation*]

Setting up of cement factories in H.P.

2211. **SHRI K.D. SULTANPURI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of licences issued for setting up cement factories in Himachal Pradesh during the last 15 years;

(b) the area of land for which leases or ownership rights were granted for mining limestone; and

(c) the names of persons and the places leased with the approval of Union Government during the last five years for mining of limestone in that State ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) In addition to 3 Industrial Licences, 6 letters of intent and 15 registrations with the Directorate General of Technical Development have been granted for setting up cement plants including white cement plants in the State of Himachal Pradesh.

(b) and (c) While granting Industrial Licences/Letters of Intent/Registration with Directorate General of Technical Development for setting up cement plants, availability of the main raw material viz. Limestone on a sustained basis is invariably taken into account. The applicants, however, make their own arrangements with the State Governments concerned for procurement of this raw material as in the case of other raw

materials. Precise details such as the area of land for which leases/ownership rights are granted, the names of persons and the places leased etc. are available with the State Governments concerned and are not, therefore, centrally maintained.

[*English*]

Setting up of Coir Industries in Karnataka in Public Sector

2212. **SHRI V. S. KRISHNA IYER :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Karnataka is the best place for setting up of Coir industries in public sector in view of the availability of raw materials in plenty; and

(b) if so, the action taken to establish coir industries in public sector in Karnataka ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) Karnataka is the third largest coconut producing State in the country with good potential for the development of coir industry. Programmes have been drawn up for the development of coir industry during VII Plan period in all Coir producing States including Karnataka. There is no proposal to set up Coir Units in the public sector.

Separate Postal Division for Kalahandi District in Orissa

2213. **SHRI JAGANNATH PATNAIK :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that Kalahandi District in Orissa fulfills all the pre-conditions to justify opening of a Postal Division; and

(b) if so, the time by which Government propose to establish a separate Postal Division for this backward district of Orissa ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir,

(b) Creation of new Postal Divisions inter-alia involves creation of new posts. In view of the extant ban orders imposed by the Government on creation of posts, it will not be feasible to create Kalahandi Postal Division at present.

Supply of paper to Kerala Education Department

2214. SHRI K. MOHANDAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total quantity of paper applied for by the Education Department of Kerala for printing of notebooks, text-books and other educational purposes, and the quantity allotted;

(b) the reasons for inadequate supply of paper; and

(c) the steps being taken by Government to ensure full supply to the Kerala Education Department ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Government of Kerala had intimated the Ministry of Education its requirement of concessional white printing paper for educational purposes for 1984-85 as 12,111 metric tonnes. The total allotment made to Kerala during 1984-85 was 9,484 tonnes, out of which supplies made so far amount to 4375.3 tonnes.

(b) and (c) Some of the mills have reported power cuts shortage of raw materials etc. as the reason for shortfall in supplies. As and when complaints of short-supply or non-supply are received from allottees the matter is taken up with the concerned paper mills for stepping up supplies of paper.

Growth rate of Industry

2215. SHRI EDUARDO FALEIRO : Will the Minister OF INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have fixed the growth rate of industry in 1985-86 at 10 per cent;

(b) if so, the actual growth rate during the past few months in this year; and

(c) if the results are not satisfactory, the steps Government propose to take to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Approach Paper to the the Seventh Plan (1985-90) envisages an average annual growth rate of 7 per cent during the plan period.

(b) On the basis of Index of Industrial Production (provisional) from Central Statistical Organisation, the rate of growth of industrial Production during April-December, 1984 over April-December, 1983 was 6.2 per cent.

(c) The Government has been taking several steps to stimulate industrial production through appropriate changes in industrial, licensing and import policies as well as through monetary and fiscal measures and improvement in infrastructure.

LPG Connections

2216. SHRI AMARSINH RATHAWA : Will the Minister of PETROLEUM be pleased to state :

(a) whether the scheme of supplying additional LPG cylinders is being implemented throughout the country;

(b) if not, the names of the cities which are having this facility;

(c) the number of persons in each state which are having additional LPG cylinder as on 31 December, 1984;

(d) whether there are a large number of persons who are not having LPG connections and on the other hand people are having additional cylinders; and

(e) whether Government propose to review their decision to supply additional cylinders to the consumers till all the wait listed persons get the LPG connections in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) All over the country the oil Industry is releasing second cylinders to customers of Pin type cylinders.